

(b) whether Government has provided any extra-budgetary support for the above-mentioned projects;

(c) whether it is a fact that the State has requested the centre for extra-budgetary support for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) The alignment plan of Bypasses (Koraput, Jeypore, Borigumma and Nabrangpur on NH-26) and Rail over Bridges (ROBs) cum Bypasses (Titilagarh on NH-59 and Bolangir on NH-26 & 57, coming under undivided Koraput-Bolangir-Kalahandi (KBK) districts in Odisha have been approved. The proposals for the construction of Bypasses from the States/Union Territories including from State of Orissa are received and based on the priority list of works finalised in consultation with the respective States/Union Territories. These proposals are considered for approval subject to availability of funds and inter-se-priority of works.

(b) to (d) The allocation of fund for the development of National Highways (NHs) are not made project specific. However the same are made to the respective States/Union Territories based on existing liabilities of sanctioned works vis-a-vis availability of funds.

Denotification of ten NHs

1801. DR. CHANDAN MITRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any request from State Government of Madhya Pradesh regarding denotification of ten stretches of National Highways which passes through Madhya Pradesh and have become unmotorable and in very bad condition;

(b) if so, the reasons for poor maintenance by NHAI of stretches of National Highways No. 3, 7, 12, 12 Ext., 12A, 59A, 69, 78, 86 and 86 Ext. falling in Madhya Pradesh;

(c) the decision taken by Government on the request of Madhya Pradesh Government in the matter; and

(d) fresh steps taken by Government to handover these stretches of National Highways to the Madhya Pradesh Government in order to ensure their proper maintenance?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) Yes Sir, State Government of Madhya Pradesh had requested for denotification of ten stretches of National Highways (NHs) in Madhya Pradesh on account of their bad condition. Development and maintenance of NHs in the country is responsibility of the Ministry. The NHs in the country including Madhya Pradesh state are being maintained in traffic worthy condition depending upon the inter-se priority of works and availability of funds.

(c) and (d) Ministry has not decided to denotify any NHs in Madhya Pradesh. However, it has been agreed in-principal to entrust some stretches of NHs to State Government for its development and maintenance.

Construction of green field expressway

1802. SHRI B.S. GNANADESIKAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any proposal for construction of green field expressways with cement concrete in our country;

(b) if so, whether this concrete roads are environment friendly and have 50 per cent more longevity than the ordinary roads;

(c) if so, the details thereof and total length of NH proposed under this category; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) The choice of cement concrete pavement over bituminous pavement depend upon various factors, such as subgrade soil, rainfall, traffic volume, availability of construction materials, besides costs, etc. Accordingly, the choice of pavement type for development of green field expressways may vary from project to project.

(b) Cement concrete roads have more life span compared to bituminous pavement; but the same could not be quantified. However, the concrete roads also have their inherent limitations, such